

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 323

CA-372/2019, CA-316/2021, CA-160/2020

IN

277/213/ND/2018

IN THE MATTER OF:

M/s. Globus Investors Welfare Association	Petitioner/Applicant
Vs.		
M/s. ARN Infrastructure India Ltd. & ors.	Respondent

Order under Section 213

Order delivered on 29.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Mr. Arjun Nanda, Ms. Shreya Singh, Advs.
For the Respondent	:	Mr. Amrita Sarkar, Adv. For R-2, Mr. Arun Saxena, Adv, & Rahul Kr Singh, Adv. for R-6

ORDER

CA-372/2019, CA-316/2021, CA-160/2020

On the request made by the parties, matter adjourned to
08.07.2024.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay